

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

IN THE MATTER OF:

Ramdhari Mal Raj Kumar

CP (IB) No. 18/Chd/Hry/2019

... Petitioner-Operational Creditor

Versus

**Ramprastha Promoters &
Developers Pvt. Ltd.**

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 03.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.08.2024.

Sd/-

Court Officer